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20/8/95

OA No. 13/95

22-9-98

Hon'ble Mr. S. Dayalk, A.M.

Hon'ble Mr. S.L. Jain, J.M.

None is present for the applicant. List for orders on 27-11-98.

Member (J)

Member (A)

Dube/

27.11.98

Hon'ble Mr. S.L.Jain, J.M.

Hon'ble Mr. G.Ramakrishnan, A.M.

Applicant by Shri S.S.Chauhan. Applicant's counsel seeks time to argue the miscellaneous condonation application. Allowed. List the case for orders on 19.1.99.

A.M.

J.M.

Go

DR (S)

20-1-99.

D.B is not available today in Court No 2
Adjourned to 22-2-99 for Orders.

Boe
H.

(4)

O.A. 13/95

22-2-99

Hon'ble Mr. S. K. Agarwal J.M.
Hon'ble Mr. G. Ramakrishnan, A.M.

Sri S.S. Chauhan for the applicant
who has filed M.A. 2464/98 to
recall the order dated 2-5-95.
No condonation application has
been filed with this application.
The application appears to be
grossly ~~affected~~ barred by
limitation. Therefore the same
is dismissed as grossly barred
by limitation.


A.M.


J.M.

R